FORM G

INVITATION FOR EXPRESSION OF INTEREST OF M/S. OZONE HOMES PRIVATE LIMITED HAVING BUSINESS OF REAL ESTATE

This Form G is issued as an extension of the original Form G issued on 22-12-2025 and other multiple extensions.

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. OZONE HOMES PRIVATE LIMITED CIN: U45200TN2008PTC068589
2.	Address of the registered office	Office Address: 63, GN Chetty Road, T Nagar Chennai – 600017, Tamil Nadu
3.	URL of website	N.A. – The website is not working.
4.	Details of place where majority of fixed assets are located	The majority of the Fixed Assets of the Corporate Debtor are situated in Mumbai and Chennai. In Chennai, there is a project named as "**Gardenia**" where there are few unsold flats owned by CD, but are attached by authorities or under litigation. In Mumbai, there is a project named as "The **Autograph**" which was being constructed under Joint Development Agreement. Currently the project is stalled and under litigation.
5.	Installed capacity of main products/ services	N.A. The corporate debtor has not conducted any business in last financial year (FY 2024-25) as informed by the suspended management.
6.	Quantity and value of main products/ services sold in last financial year	For the FY 2024-25, there is no income booked by the Corporate Debtor.
7.	Number of employees/ workmen	NIL, as informed by the suspended management.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.ozonehomes@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.ozonehomes@gmail.com

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INSOLVENCY PROFESSIONAL

10.	Last date for receipt of expression of interest	11-12-2026
11.	Date of issue of the provisional list of prospective resolution applicants	21-12-2026
12.	Last date for submission of objections to provisional list	26-12-2026
13.	Date of issue of the final list of prospective resolution applicants	05-01-2027
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants.	11-01-2027
15.	Last date for submission of resolution plans	10-02-2027
16.	Process email id to submit Expression of Interest	cirp.ozonehomes@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Corporate Debtor not registered as MSME.

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2021-2022/
13889
INSOLVENCY PROFESSIONAL

Mr. Ashok Mittal
Resolution professional
IBBI REG. NO.: IBBI/IPA-001/IP-P-02549/2021-2022/13889
S-138, B Wing, Express Zone Mall, Western Express Highway
Goregaon East, Mumbai Suburban, Maharashtra, 400063
FOR OZONE HOMES PRIVATE LIMITED
AFA valid till 31/12/2026

Date: 13-11-2026
Place: Mumbai